

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 61 OF 2016 &
IA NO. 153 OF 2016**

Dated: 10th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Odisha Power Transmission Corporation Ltd. ...Appellant(s)
Vs.
M/s Jindal Stainless Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. R.K. Mehta
Ms. Himanshi Andley
Mr. L.N. Mohapatra

Counsel for the Respondent(s) : Mr. Rutwik Panda
Ms. Anshu Malik for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **23.10.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

ts/mk